

**CORRIGENDUM TO THE ORDER NO. SEBI/PACL/RO/PP/RD-4/ORD/149/2026
DATED AUGUST 31, 2026 IN THE MATTER OF MR. BHUPINDER SINGH
SABHARWAL & ORS.**

1. The panel of Recovery officers had passed an order no. SEBI/PACL/RO/PP/RD-4/ORD/149/2026 (herein after referred to as “**the Order**”) dated August 31, 2026 in respect of the Interlocutory Application filed by Mr. Bhupinder Singh Sabharwal & Ors.
2. In the order, the name of Mrs. Navdeep Sharma (Applicant No. 17) was inadvertently mentioned as Mr. Navdeep Sharma and the same may be read as “Mrs. Navdeep Sharma”, wherever applicable.
3. The Order shall always be read together with this Corrigendum.
4. A copy of this Corrigendum shall be served on the Applicants for information.

Place: Mumbai

Date: September 09, 2026



Preeti Patel
09.9.2026

**PREETI PATEL
RECOVERY OFFICER**

Kshama P. Wagherkar
09/9/2026

**KSHAMA WAGHERKAR
RECOVERY OFFICER**

Saroj Kumar Sahu
9.9.26

**SAROJ KUMAR SAHU
RECOVERY OFFICER**

प्रीति पटेल / PREETI PATEL
उप महाप्रबंधक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
(पी ए सी एल ली के मामले से संबंधित, मुंबई) / (In the Matter of PACL Ltd. Mumbai)

क्षमा प्र. वाघेरकर / KSHAMA P. WAGHERKAR
महाप्रबंधक एवं वसूली अधिकारी
General Manager & Recovery Officer
(पी ए सी एल ली के मामले से संबंधित, मुंबई) / (In the matter of PACL Ltd. Mumbai)

सरोज कुमार साहु / SAROJ KUMAR SAHU
उप महाप्रबंधक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
(पी ए सी एल ली के मामले से संबंधित) / (In the matter of PACL Ltd.)